## दिल्ली में कत्ल के मामले

499. भी विमलकुमार मन्नालाजो चौरड़िया : क्या गृह-कार्यमंत्री यह बताने की क्रपा करेगे कि :

(क) 1963 तथा 1964 के वर्षों में दिल्ली में करल के कितने-कितने मामले हुएः और

(ख) उपरोक्त भाग (क) में वींणत मामलों में से कितने मामलों में दोषी व्यक्ति दंडित किये गये और कितने मामलों में दोषियों का पता नहीं चल सका ?

## **†**[CASES OF MURDER IN DELHI

499. SHRI V. M. CHORDIA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of cases of murder in the territory of Delhi during the years 1963 and 1964; and

(b) the number of cases out of those referred to in part (a) above in which the accused persons were convicted and also cases in which the accused persons could not be traced ?]

गुहकार्यमंत्रालयमं उपमन्त्री (श्रीवी० सी० शक्ल): (क) तथा (ख)

1963 1964

कत्ल के मामलों की संख्या 59 69 ऐसे मामलों की संख्या अभियुक्त जिनमें व्यक्ति दोषी सिद्ध हए 24 16 ऐसे मामलों की संख्या अभियक्त जिनमें व्यक्तियों का पता नहीं 10 लग सका 18

## to Questions

†[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI V. C. SHUKLA) : (a) and (b)

|  | 1 <b>963</b> | 1964 |
|--|--------------|------|
| No. of cases of murder   | 69           | 59   |
| No. of cases in which<br>the accused persons<br>were convicted | 24           | 16   |
| No. of cases in which<br>the accused persons<br>could not be   |              |      |
| traced.  | 18           | 10]  |
| •  |              |      |

SCREENING OF FOREIGN TEXT BOOKS

500. SHRI RAM SINGH: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Central Government have written to State Governments to set up Vigilance Committees to scrutinize contents of foreign text books to avoid mis-statements; and

(b) if so, the reaction of State Governments in the matter ?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA) : (a) The State Governments and Union Territory Administrations have been advised to set up suitable machinery to scrutinise such text books before these are allowed to be used in schools.

(b) The trend of the replies so far received indicates that arrangements, in one form or the other, already exist in most of the. States. Others are considering the matter.

SCHOLARSHIPS FOR SAINIK SCHOOL STUDENTS

501. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any scholarships are awarded to the selected students in Sainik Schools by the Home Ministry;

3662